(ii) exemption of iron and steel industry from the

industries for purposes of foreign investment.

In addition to above, import duty on Tin Mill Black Plate

Written Answers

districts of Kerala.

coaching scheme, establishment of National Minorities Development & Finance Corporation, assistance for the

development of urban Wakf properties through Central Wakf Council and modernisation of Madarsa education are

implemented all over the country including State of Kerala.

However, the scheme of multi-sectoral development plans and Area Intensive Programme are being implemented in

Malappuram, Kozhikode, Cannanore, Palghat, and Wyanad

UT Governments. Pre-examination coaching scheme is being

monitored through periodical reports received from the State/

UT Govts, and feed back obtained from the beneficiaries.

The National Minorities Development & Finance Corporation

monitors the schemes financed by them on the basis of

utilisation of loans and recovery position furnished by the

State Channelising Agencies. Multi-sectoral development

plans are monitored at the District level by a Committee

headed by the District Collector. Central Wakf Council is monitoring the programmes funded by them through Wakf

Boards. Ministry of HRD, Deptt. of Education monitors the schemes of Modernisation of Madarsa education and Area

intensive programme on the basis of quarterly reports

(b) and (c). The concerned Central Ministries/Deptts, are monitoring these schemes in close coordination with State/

(d) NMDFC has so far disbursed Rs. 1.22 crore as loan amount to the SCA to Kerala during the current financial year. UGC has released Rs. 3.55 lakhs and Rs. 1.00 lakhs to the coaching institutions in Malappuram and Trichur District respectively. **Production and Import of Tin Plates**

submitted by State/UT Governments.

exchange on that account?

3267. SHRI SUSHIL CHANDRA: Will the Minister of

STEEL be pleased to state:

- (a) the latest Government policy in regard to the production and import of tin-plates in India;
- (b) how does the imported tin-plate compare in quality
- (c) the steps taken by the Government to ensure that the country's requirement of tin plates is fully or mostly met by the Indian companies and that there is no outgo of foreign

with the tin-plate produced by the Indian manufacturers; and

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) to (c). Government has adopted various policy measures to facilitate and encourage creation of additional steel production capacities including production of tin plate. These inter alia include:

(i) removal of iron and steel from the list of industries reserved for public sector;

- provisions of compulsory licensing; and (iii) inclusion of iron and steel in the list of high priority

(TMBP), raw material for tin plate production, has also been gradually reduced and kept lower than that on tin plate in order to encourage domestic production. Against an estimated Apparent consumption of 2.10 lakh

tonnes of tin plate during 1995-96, the estimated indigenous production was about 0.53 lakh tonnes, with the gap between demand and supply met through imports. As per available information, in addition to prime quality tin plates, tin plate waste and tin plate waste-waste are also being imported into the country. In order to augment domestic supply, import of tin plates is freely allowed and the import duty on tin plate

[Translation]

Telephone Exchange at Dibai (Khurja)

3268. SHRI ASHOK PRADHAN: Will the Minister of

was reduced from 50% to 40% in the budget of 1995-96.

COMMUNICATIONS be pleased to state: (a) whether a telephone exchange has been set up at

- Dibai town in Khurja (U.P.); (b) if so, the likely installed capacity thereof and the
- expenditure incurred thereon; (c) whether this telephone exchange has started functioning;
- (d) if not, the reasons therefor; and

 - (c) the time by which it is likely to start functioning?

(b) Installed capacity 384 lines Rs. 53.34 lakh appx.

THE MINISTER OF COMMUNICATIONS (SHRI BENI

- Expenditure
- (c) Yes, Sir, it is functioning.
- (d) and (e). Do not arise.

of TOURISM be pleased to state:

PRASAD VARMA): (a) Yes, Sir.

Tourism Development Schemes

3269. SHRI TARACHAND BHAGORA; Will the Minister

(a) whether the tourism development schemes of Maru

(b) if so, the progress made so far alongwith the financial assistance proposed to be provided for these projects:

(c) whether the International Institutions have come forward for development of tourism;

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) to (d). The Department of Tourism has recommended three projects namely, the development of Desert Triangle. Infrastructure Development of Mewar Region and Shekhawati

Region to the Department of Economic Affairs for external funding. However, the proposal for the development of Hadoti

in Rajasthan has not been considered. (e) No, Sir.

(f) Does not arise.

[English]

Doordarshan/Air Projects

3270. SHRIMATI VASUNDHARA RAJE: Will the Minister of INFORMATION AND BROADCASTING be pleased to

state: (a) the number of projects pertaining to Doordarshan and AIR stations taken up and completed in different States

(b) the amount estimated for those projects originally;

(c) whether estimates are subsequently revised; and

(d) if so, the amount of expenditure likely to be incurred finally on completion of these projects?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) to (d). Information is being collected and will

be laid on the table of the House.

language Hindi;

[Translation]

during the current Plan period;

Use of Hindi

3271. SHRI GIRDHARI YADAV: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether his Ministry is lagging behind in use of official

THE MINISTER OF CIVIL AVIATION AND MINISTER

OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) and (b). All steps are being taken to implement the provisions of Official Languages Act, 1963 and the Rules framed thereunder as well as various instructions issued by the Government from time to time.

constituted on 9.3.1995 for a period of three years. The vacancies of Members of Parliament will be filled upon receipt of nominations from the Ministry of Parliamentary Affairs and the Committee of Parliament on Official Language. Telecom Facilities in Hilly Areas of Bihar

(c) Hindi Advisory Committee of the Ministry was last

(d) if so, the time by which these facilities likely to be

3272. SHRI R.L.P. VERMA: Will the Minister of

COMMUNICATIONS be pleased to state: (a) whether there is any special schemes to provide telecommunication facilities in the areas surrounded by the

(b) if so, the reasons for depriving the parts of Satganwan of Kodarma district and Ganwan of Giridih district of Bihar of

(c) whether the Government propose to provide STD/ ISD, facility by setting up a tower on the hill there;

telecommunication facilities:

made available: and (e) if not, the reasons therefor?

hilly chains;

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No, Sir.

(b) Both the places are having Telecom facilities. (c) (i) At present, at Satganwan STD facility is available

on overhead line. There is a plan to provide it on reliable media via Satellite.

(ii) At Ganwan, STD facility has also been planned to be

provided on reliable media, by setting up a tower there. (d) and (e). These facilities are likely to be made available

on reliable media during 1996-97 subject to the availability of equipments. Speed Post Service

COMMUNICATIONS be pleased to state:

3273. SHRI O.P. JINDAL: Will the Minister of